HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: (non-gazettedsectionmainwing@gmail.com)

ORDER

No. <u>1392 of 2025/RG/NG-431-(I)</u> Dated: 20-09-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, *Shri Isaq Hameed Bhat and Ms. Shivalee Khajuria*, Junior Scale Stenographers are hereby promoted as Senior Scale Stenographers, (under promotional quota) in pay Level-7 (44900-142400), against the two available vacancies under Category B(i) of High Court Order No. 1422 of 2023/RG/NG-10(I) dated 06-12-2023.

Note:	The promoted officials shall	continue to	o work	at	their	present	place
	of posting till further orders.						

By order.

Registrar General (O)

NO.	02119-41 01 2025/RG/NG Dated: 20-09-2025				
Copy	to: -				
1.	Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar				
. 2.	Secretary to Hon'ble Mr. Justice				
	for information of His Lordship.				
3.	Registrar Vigilance, High Court of J&K and Ladakh, Srinagar				
4.	Director, J&K Judicial Academy, Moominabad, Batamaloo, Srinagar				
5.	Registrar Judicial, High Court Wing, Jammu/Srinagar				
6.	Registrar Rules, High Court of J&K and Ladakh, Srinagar				
7.	Registrar (IT), High Court of J&K and Ladakh, Srinagar				
8.	Registrar Recruitment, High Court Main Wing, Jammu				
9.	Director Finance, High Court Main Wing, Srinagar				
/	for information				
10.	. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar fo				
	uploading the same on the official website of the High Court,				
11.	,, and and make the morning of the miles				
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13.					
	for information and compliance,				
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